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Title: Motion to consider South Asian University Bill, 2008, as passed by Rajya Sabha.

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE):

I beg to move:

"That the Bill to give effect to the Agreement for the establishment of South Asian University and for matters connected therewith or incidental thereto, as passed by Rajya Sabha, be taken into consideration."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to give effect to the Agreement for the establishment of South Asian University and for matters connected therewith or incidental thereto, as passed by Rajya Sabha, be taken into consideration."

*The motion was adopted.*

MR. DEPUTY-SPEAKER: The House shall now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 to 32 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 to 32 were added to the Bill.*

*The Schedule was added to the Bill.*

*Clause 1, the Enacting Formula, the Preamble and the*

*Long Title were added to the Bill.*

SHRI PRANAB MUKHERJEE: I beg to move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

*The motion was adopted.*

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